

been affected by floods in recent weeks.

(b) The extent of damage caused to life and property as reported by the affected States, is given in the Statement attached (See Cols. 203-204).

(c) Every State Government has got margin money at its disposal to meet the situation caused by natural calamities. Central assistance is sanctioned on receipt of required information from the State in the form of memorandum and after a visit of Central Team for an 'on-the-spot' study of the situation. States submit their memoranda after they have exhausted the margin money available with them.

The State of Tripura has submitted a memorandum in the month of June, 1984 seeking Central assistance amount to Rs. 11.06 crores for flood relief which was raised to Rs. 12.44 crores. A Central Team has visited the State from 27th to 30th June, 1984 after receipt of a memorandum from Tripura. The report of the team is awaited. However, pending the issue of final sanction of Central assistance a sum of Rs. 1.00 crore has been sanctioned as ways and means advance on 'ad-hoc' basis to the State Government for meeting the emergent relief expenditure.

A memorandum seeking Central assistance of Rs. 159.00 crores has been received from Government of Kerala only on 18th July, 1984 which is being processed. However, a sum of Rs. 5.00 crores has been sanctioned as ways and means advance on ad-hoc basis on 12th July, 1984, to meet the emergent expenditure pending the visit of the Central Team and sanction of a ceiling of Central assistance.

No request for Central assistance or memorandum has been received from any other affected State so far.

#### Losses due to Floods

114. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of IRRIGATION be pleased to state :

(a) whether losses due to floods in the

country have been the highest in the last year and if so, full details of these losses as compared to previous years (Newstime dated 18th June, 1984) ; and

(b) whether Government propose to tackle the problem at the basic level by halting deforestation through sale of fuel at subsidised rates in rural areas ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) The statement showing the flood damages of 1983, which was the highest compared to the maximum in the previous years (1953 to 1982), as reported by the State Governments is enclosed (See Cols. 205-206).

(b) Afforestation measures are expected to be complementary measures of flood control. The Government is seized of the problem of deforestation and taking all possible measures to halt the trend.

Some of the States have already implemented the scheme of sale of fire wood through the agency of forest department at subsidized rates or on 'no profit no loss' basis to prevent the clandestine removal of the fire-wood from the forests.

#### Floods in Tributories of Vansadhara

115. SHRI GIRIDHAR GOMANGO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that in the month of June, 1984 there was heavy rain in Koraput and Ganjam Districts and consequent flood in tributories of river Vanasadhara in Orissa ;

(b) if so, the details thereof ;

(c) the measures taken by Central Government so far and the funds provided for flood damage works in details ; and

(d) the schemes and programmes proposed by that State to check the flood in tributories of river Vanasadhara ?

## Statement

## Statement Showing Damages on Account of Floods, Cyclone, Landslides and Heavy Rain during 1984

Sl. No.	Name of the State/Type of calamity	No. of distt. affected	No. of villages affected	Total Population affected (in lakh)	Total area affected (in lakh ha.)	Total cropped area affected (in lakh ha.)	Estimated value of crop lost (in lakh)	No. of houses/huts damaged	Loss of public property (Rs. in lakh)	Loss of human lives	Loss of cattle heads
1.	Assam (flood)	11	1415	6.15	1.85	0.01	N.R.	200	N.R.	12	N.R.
2.	Bihar (flood)	11	967	12.64	2.72	0.55	596.43	6517	29.80	Nil	Nil
3.	Kerala (flood and landslides and sea erosion)	14	500	20.00	0.20	0.20	877.83	110000	104.77	74	N.R.
4.	Manipur (flood)	7	N.R.	0.76	0.51	0.10	185.68	7	13.75	N.R.	N.R.
5.	Orissa (flood) (cyclone)	2	359	N.R.	0.01	0.01	N.R.	415	57.41	8	68
		9	1379	N.R.	N.R.	N.R.	N.R.	8650	191.00	N.R.	N.R.
6.	Tripura (flood)	3	284	7.00	N.R.	N.R.	751.51	26957	N.R.	54	2000
7.	Uttar Pradesh (flood and landslides)	7	1835	7.26	1.50	0.39	N.R.	136	N.R.	31	3
8.	West Bengal (flood)	11	911	54.11	15.48	3.27	7061.00	190784	N.R.	19	347

N.R. = Not Reported by the State Government.

## Statement

Statement showing damages during 1983 and the previous maximum damages during the period 1953-82

Sl. No.	Item	Damages during 1983	Maximum during the period 1953-82 (with year)	Remarks
1.	Area affected in lakhs ha.	153.68	281.1 (1982)	
2.	Population affected in lakh	608.86	704.5 (1978)	
3.	Damage to crops			
	(a) Area in lakh ha.	76.18	99.6 (1978)	
	(b) Value in Rs. lakhs	1,27,991.99	91,108.1 (1978)	
4.	Damage to houses			
	(a) Nos.	2290884	3507242 (1978)	
	(b) Value in Rs. lakhs	30,661.68	38,386.9 (1982)	
5.	Cattle lost Nos.	1,53,086	6,18,248 (1979)	
6.	Human lives lost Nos.	3,275	11,316 (1977)	
7.	Damage to public utilities in Rs. lakhs	87,342.94	74,065.5 (1982)	
8.	Total damage to crops, Houses & Public utilities.	2,45,996.61	1,71,392.1 (1982)	

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(SHRI YOGENDRA MAKWANA) :  
(a) and (b). Yes, Sir.

As per information furnished by Government of Orissa, the extent of damage till the end of June, 1984, is as under :—

(i) Name of the Districts affected :  
Ganjam and Koraput.

(ii) Villages affected : 359

(iii) Loss of Human lives : 8

(iv) Houses damaged :

Fully : 59

Partially : 356

(v) Area sand cast : 1251 hectares.

(c) There is no request from the State Government of Orissa for Central assistance. However, the State Government have reported that they have taken the following relief measures :—

(i) Emergent relief : 1.87 quintals  
given for one day of rice.

Beneficiaries covered : 302 adults  
142 children.

(ii) Distribution of house building grant is in progress. Rs. 10,700/- are so far reported to have been disbursed.

(iii) Rs. 57.00 lakhs have been sanctioned out of the State's margin

money for repair and restoration works.

(d) Information is being collected and will be laid on the Table of the House.

#### Fall in Rural Employment Generation

116. SHRI B.D. SINGH :  
SHRI RAJESH KUMAR SINGH :

Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that there has been a successive drop in the rural employment generation over three years ; and

(b) if so, the details thereof stating the comparative drop in the rural employment generation during the last three years (year-wise) and the extent to which the rural employment generation is anticipated to fall short of the Sixth Plan target ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) :

(a) and (b). Employment generated under National Rural Employment Programme during the year 1980-81 and the 3 successive years is as under :—

Year	Employment generated (in million mandays)
1980-81	413.58
1981-82	354.52
1982-83	351.20
1983-84	302.02 (Provisional)

The drop in employment generation during the last 3 years as compared to the year 1980-81 is mainly because of the introduction of material component to the extent of 40% in the year 1981-82 (which was raised to 50% from middle of 1983-84),

stress on taking up more and more durable works and rise in minimum wages payable to workers in most of the States. However, the Sixth Plan targets of employment generation of 300-400 million mandays per annum has consistently been achieved under the programme during all these years and it is likely to be achieved during the year 1984-85 also.

#### Scheme for Growth of Village Forests

117. KUMARI PUSHPA DEVI SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Central Government have prepared any scheme under which steps have been taken for the growth of village forests in any particular or different States ;

(b) if so, the funds earmarked for such scheme in the Sixth Plan, allocation made to different States during the above plan period ; and

(c) the specific achievement made in the growth of village forests in different States ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No scheme has been drawn up exclusively by the Central Government for village forests. However, rural fuelwood plantation under the Centrally sponsored scheme on Social Forestry fulfils the objective of village forests.

(b) and (c). There being no specific Central scheme on village forests, these questions do not arise.

#### Sanjay Sagar Medium Irrigation Project (M.P.)

118. SHRI PRATAP BHANU SHARMA : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that Sanjay Sagar medium irrigation project in Vidisha District of Madhya Pradesh has been cleared by Union Government under World Bank assisted projects ;